

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1914
TO BE ANSWERED ON 14.03.2017

Plastic Flags

1914. SHRI GUTHA SUKENDER REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal (NGT) has brought to the notice of the Government rampant use of plastic flags and banners by political parties during elections which is causing damage to environment;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps being taken by the government to protect the environment?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) & (b) The National Green Tribunal (NGT) vide its order dated 22.12.2016 in the Original Application No. 199 of 2014 in the matter Almitra H. Patel versus Union of India has directed the Ministry and the State Government to consider and pass appropriate direction in relation to ban on short life PVC and chlorinated plastics. Necessary actions in this regard are taken as part of the Plastic Waste Management regime in the country.

(c) The Government has notified the Plastic Waste Management Rules, 2016 in supersession of the earlier Rules in March, 2016 to minimize plastic waste generation and envisage involvement of all stakeholders for recycling/utilization of plastic waste, inter-alia, in road construction, energy recovery, etc.
